

THE HIGH COURT OF ORISSA : CUTTACK

NOTICE

No. XXIX- 13/2015 (PF-4) / 6791 /

Date: 11.04.2025

Sub: Functioning of the office of the Nodal Officer in the premises of the High Court.

In pursuance of the Order dated 21st January, 2025 of the Hon'ble Supreme Court of India passed in I.A. Nos. 209979 and 210114 of 2024 arising out of W.P. (C) No.643 of 2015 (All India Judges Association -Vs- Union of India & Ors.), the office of the Nodal Officer has started functioning in the premises of the High Court of Orissa, Cuttack w.e.f. 02.04.2025 for redressal of the grievances of the judicial officers / Retired Judicial Officers / Family Pensioners of the Judicial Officers on the implementation of the recommendation of the SNJPC as approved by the Hon'ble Supreme Court of India.

The Judicial Officers / Retired Judicial Officers / Family Pensioners of the Judicial Officers may submit their grievance to the Nodal Officer in-person/ by post / through Email under intimation to the Registrar General of the Court. However, for convenience, the Judicial Officers / Retired Judicial Officers / Family Pensioners of the Judicial Officers intending to meet the Nodal Officer for submitting their grievance are requested to intimate the Nodal Officer well in advance, as per the contact details mentioned below.

Nodal Officer : Shri Bijay Kumar Dash, District Judge (Retd.)-cum- Nodal Officer
Contact Number : (1) Office Contact No. 0671-2508428
(2) Mob. No.- 9437442168
Email : no.cscdj-ohc@gov.in
Address : 3rd Floor of Administrative Block, High Court of Orissa, Cuttack, Chandini Chowk, Odisha, Pin-753002

By Order of the High Court

Sd/-
A.K. Das
Registrar General

Memo No. 6792 / Date : 11.04.2025

Copy forwarded to :

1. the Additional Registrar-cum-Principal Secretary to Hon'ble the Chief Justice,
 2. the Joint Registrar-cum-Pr. Secretary / A.D.R.-cum-Addl. Principal Secretary / Asst. Registrar-cum-Senior Secretary / Secretaries to Hon'ble Judges of the Court,
- for placing the notice before their Lordship's for kind information.



Special Officer (Admn.)

Memo No. 6793 / Date : 11.04.2025

Copy forwarded to Shri Bijay Kumar Dash, District Judge (Retd.)-cum-Nodal Officer, Office of the Nodal Officer, CSCDJ, 3rd Floor of the Administrative Block, High Court of Orissa, Cuttack for information.



Special Officer (Admn.)

(Contd.)

Memo No. 6794 / Date : 11.04.2025

Copy forwarded to :

- 1) The Additional Chief Secretary to Govt. of Odisha, Home Department, Bhubaneswar,
- 2) The Additional Chief Secretary to Govt. of Odisha, G.A. & P.G. Department, Bhubaneswar,
- 3) The Additional Chief Secretary to Govt. of Odisha, Revenue and Disaster Management Department, Bhubaneswar,
- 4) The Additional Chief Secretary to Govt. of Odisha, H & U.D Deptt., Bhubaneswar,
- 5) The Principal Secretary to Govt. of Odisha, Finance, Department, Bhubaneswar,
- 6) The Principal Secretary to Govt. of Odisha, Law Department, Bhubaneswar,
- 7) The Registrar (Administration), High Court of Orissa, Cuttack.
- 8) The Registrar (Judicial), High Court of Orissa, Cuttack,
- 9) The District & Sessions Judge (All),
- 10) The Commissioner-cum- Secretary to Govt. of Odisha, Labour & ESI Department, Bhubaneswar,
- 11) The Principal Secretary to Govt. of Odisha, Commerce & Transport (Transport) Department, Bhubaneswar,
- 12) The Commissioner-cum- Secretary to Govt. of Odisha, Higher Education Department, Bhubaneswar,
- 13) The Development Commissioner-cum-Additional Chief Secretary to Govt. of Odisha, Department of Water Resources, Bhubaneswar,
- 14) The Commissioner-cum-Secretary, Deptt. of Cooperation, Govt. of Odisha, Bhubaneswar,
- 15) The Principal Secretary to Govt. of Odisha, Food Supplies & Consumer Welfare Department, Bhubaneswar,
- 16) The Commissioner-cum- Secretary to Govt. of Odisha, ST & SC Minority & Backward Classes Welfare Department, Bhubaneswar,
- 17) The Commissioner of Endowments, Odisha, Bhubaneswar,
- 18) The Judge, Family Court (All),
- 19) The A.D.J-cum-Special Judge (C.B.I), Bhubaneswar (All),
- 20) The Director, Odisha Judicial Academy, Cuttack,
- 21) The Member Secretary, O.S.L.S.A., Cuttack,
- 22) The Secretary, Lokayukta, Odisha, Bhubaneswar,
- 23) The Registrar, O.R.E.A.T., Bhubaneswar,
- 24) The Registrar, Odisha Human Rights Commission, Bhubaneswar,
- 25) The Secretary, State C.D.R. Commission, Cuttack,
- 26) The P.O., Wakf Tribunal, Cuttack.
- 27) All Officers of the Court,
- 28) The General Secretary, Orissa Retired Judges' Association, for information and necessary action.

They are further requested to circulate the notice amongst the Judicial Officer(s), if any, working under their control and the retired Judicial Officers / Family Pensioners of Judicial Officers for their information & necessary action.


Special Officer (Admn.)

Memo No. 6795 / Date : 11.04.2025

Copy forwarded to the Central Project Co-ordinator of the Court for uploading this notice in the website of the Court.


Special Officer (Admn.)